

12.07 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

EIGHTH REPORT

SHRI P. V. G. RAJU (Bobbili): I beg to present the Eighth Report (Hindi and English versions) of the Committee on absence of Members from the Sitings of the House.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-SIXTH REPORT AND MINUTES

SHRI BANSI LAL (Bhiwani): I beg to present the Forty-sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Electronics Trade and Technology Development Corporation Limited and Minutes of the sittings of the Committee relating thereto.

12.06 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-SECOND, TWENTY-THIRD AND TWENTY-FOURTH REPORTS

SHRI R. R. BHOLE (Bombay South Central): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Twenty-second Report on the Ministry of Communications—Reservations for, and Employment of, Scheduled Castes and Scheduled Tribes, in Indian Telephone Industries, Bangalore.

(ii) Twenty-third Report on Action taken by Government on the recommendations contained in the Tenth Report of the Committee on the Ministry of Home Affairs—Socio-

economic conditions of Scheduled Castes and Scheduled Tribes in Goa, Daman and Diu.

(iii) Twenty-fourth Report on the Ministry of Communications—Reservations for, and Employment of, Scheduled Castes and Scheduled Tribes in Post and Telegraph Department.

BUSINESS ADVISORY COMMITTEE THIRTIETH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): I beg to move:

"That this House do agree with the Thirtieth Report of the Business Advisory Committee presented to the House on the 28th April, 1982."

श्री हरीश कुमार गंगवार (पीलीभीत) : जो असम में सम्बन्धित मामला है और जो हरिजनों का मामला है, ये इम्पॉर्टेंट इश्यू है, इनके बारे में एडवाइजरी कमिटी को अधिक समय देना चाहिए।

अध्यक्ष महोदय : आप इन्में कोई जर्मेन्ट मूव करना चाहते हैं ? श्री अजीत कुमार महता ।

श्री हरीश कुमार गंगवार : इन पर बहुत कम समय दिया गया है, इन पर अधिक समय होना चाहिए। यह हरिजनों की हत्या का मामला भी है।

अध्यक्ष महोदय : यह एडवाइजरी कमिटी ने फैसला किया है।

श्री हरीश कुमार गंगवार : इतने समय में ये नहीं हो पायेंगे। इनका समय तड़ा दीजिए।

MR. SPEAKER: You cannot over rule that. This is the considered opinion of the Business Advisory Committee.

श्री हरीश कुमार गंगवार : बिजनेस एडवाइजरी कमिटी भी तो हाउस की कमिटी है। हरिजनों का मामला साढ़े तीन घंटे में नहीं हो पायेगा। इस के लिए कम से कम दिन भर होना चाहिए फिर असम के मामले